

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 216
IB-278/ND/2020**

IN THE MATTER OF:

M/s. Montage Enterprises Pvt. Ltd.

...PETITIONER

Vs.

M/s. Vita Sana Foods Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 07.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :

For the Respondent/ Corporate-debtor :

ORDER

None appeared on behalf of both the parties at the time Virtual Hearing of the matter. Therefore, in the interest of justice, matter is adjourned to 05.01.2021.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**